

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.18/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: M/s. MC Davar Holdings Pvt. Ltd.
V/s.
M/s. Aurosagar Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No.18/241/NCLT/MB/MAH/2016

The matter is enlisted for hearing for the pronouncement. However, the written submissions/arguments have not been filed earlier which were only filed on 06.02.2017. Therefore, now the next date for the pronouncement of the judgment is fixed on **27.02.2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

10th February, 2017.